GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 2543 ANSWERED ON 16/03/2023.

Implementation of JJM

2543. SHRI SHRINIWAS PATIL:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has issued any advisory to the States regarding the role of MPs in the implementation of the Jal Jeevan Mission (JJM) and if so, the details thereof;
- (b) whether any official record is maintained regarding the role played by and recommendations made by the MPs regarding the inclusion of different villages under the Jal Jeevan mission in their constituencies and if so, the details thereof;
- (c) whether the directives also include any protocol guidelines regarding the invitation and participation of the local MPs at the foundation stone laying or inauguration functions of projects under the Jal Jeevan mission in their Parliamentary constituency and if so, the details thereof:
- (d) whether any complaints have been received from Maharashtra regarding the violation or subversion of these directives or protocol with regard to invitations to MPs at such functions and if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government, if any such breach of directives or protocol occurs?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) to (c) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country through tap water connection.

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such State/ UT-wise details of individual projects/ schemes for rural water supply are not maintained at the Government of India level.

Further, recognizing the key role Hon'ble Members of Parliament (MP)/ elected representatives can play in mobilizing the local community and empowering them to ensure assured piped water supply in rural homes, provisions have been made in the implementation of Jal Jeevan Mission

to enable their participation to make Jal Jeevan Mission truly a people's movement, i.e. 'Jan Andolan'. In this regard, an advisory has been issued to all States/ UTs elaborating the roles of MPs wherein States/ UTs have been specifically requested to ensure that:

- i.) Hon'ble MPs are consulted while preparing District Action Plans for water supply schemes and are also invited as 'special invitees' in all the DWSM meetings;
- ii.) convening of State/ District level DISHA meeting on regular intervals, for monitoring the progress of implementation of JJM; and
- iii.)invitation to various official functions organized for bhoomi pujan, inauguration/commissioning of schemes, etc. for which district/divisional level officers to be sensitized.

Any suggestion given by the MP(s) which are in consonance with the provisions of Operational Guidelines for the implementation of JJM to be considered by the District Water & Sanitation Mission (DWSM) and if any such suggestion, cannot be incorporated in the plan, to be recorded in the minutes of the meeting of DWSM with valid reasons/ indicating the reasons/ constraints.

(d) and (e) Lok Sabha Secretariat vide UO Note dated 11.08.2021 had forwarded a complaint dated 09.08.2021 of Shri Ranjeetsingh Naik Nimbalkar, Hon'ble MP, against the district level officers of Madha (Solapur district), Maharashtra, for not inviting him to the inaugural function held on 23 July, 2021, for inauguration of survey work for providing potable water in villages under Jal Jeevan Mission in Madha parliamentary constituency.

The factual note on above matter was furnished by Govt. of Maharashtra vide letter dated 28.10.2021 and the same was shared with Lok Sabha Secretariat vide OM dated 11.11.2021.

Lok Sabha Secretariat vide UO Note dated 23.02.2022 had forwarded a notice dated 09.02.2022 given by Dr. Heena Vijaykumar Gavit, Hon'ble MP, against the officers of Zila Parishad, Nandurbar, Maharashtra for allegedly not inviting her in the foundation stone laying "Bhumipujan' programme at Vasalai, Nandurbar.

The factual note on above matter was furnished by Govt. of Maharashtra vide letter dated 07.03.2022 and the same was shared with Lok Sabha Secretariat vide OM dated 15.03.2022.

All States/ UTs, including Maharashtra, are repeatedly advised from time to time to adhere to the advisories issued in the matter.
